# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 730 TO BE ANSWERED ON JULY 24, 2025

### **DELAY IN COMPLETION OF WORKS BY CLASS-I CONTRACTORS**

### NO. 730. SHRI DHARMENDRA YADAV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of works costing more than Rupees 50 crore that have been completed through Class-I contractors and handed over by through agencies such as CPWD, NBCC, HSCC, HITES, etc. to the respective client Governments/Departments/Agencies since 2014;
- (b) the number of contracts where the works were not completed on time as per tender documents along with the details of cost and time overruns in such cases;
- (c) the number of Class-I contractors who were allowed to complete works with more than 20% delay beyond the original time-frame and the details/extent of cost escalation in such cases along with reasons for the same; and
- (d) the number of Class-I contractors who have been disqualified/barred from bidding on account of delay in completion of previous projects?

#### ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): Information in respect of CPWD, NBCC, HSCC and HITES are enclosed at Enclosures I, II, III and IV respectively.

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**CPWD** (Enclosure-I)

CPWD (	Enclosure-I)
Parliament Question	Reply
a. The total number of works costing more than Rupees 50 crore that have been completed and handed over by Class-I Contractors through agencies such as CPWD to the respective client Governments/Departments/Agencies since 2014;	
<ul> <li>b. The number of contracts where the works were not completed on time as per tender documents along with the details of cost and time overruns in such cases;</li> </ul>	As per
c. The number of Class-I Contractors who were allowed to complete works with more than 20 % delay beyond the original time frame, and the extent of cost escalation permitted in such cases, along with reasons; and	As per Annexure
d. The number of Class-I Contractors who have been disqualified/barred from bidding on account of delay in completion of previous projects?	

No.  works costing more than Rupees 50 crore that have been completed and handed over by class – I Contractors through agencies such as CPWD to the  than Rupees 50 crore that have been completed and handed over by class – I Contractors through agencies such as CPWD to the  the works were not completed on time as per tender documents along with the original time frame, and time overruns in such cases;  who were allowed to complete works with more than 20% delay beyond the original time frame, and the extent of cost escalation permitted in such cases, along with reasons; and  Class – I contractors and time overruns in such cases;  who were allowed to complete works with more than 20% delay beyond the original time frame, and the extent of cost escalation permitted in such cases, along with reasons; and delay in completion				CPV	VD (Annexure - A)
respective clients previous Governments/Depart projects?	Name of Office	works costing more than Rupees 50 crore that have been completed and handed over by class - I Contractors through agencies such as CPWD to the respective clients Governments/Depart	the works were not completed on time as per tender documents along with the details of cost and time	The number of Class – I Contractors who were allowed to complete works with more than 20% delay beyond the original time frame, and the extent of cost escalation permitted in such cases, along with	The number of Class – I contractors who have been disqualified/barr ed from bidding on account of delay in completion of previous

# 1. ADG(Bhopal)

CE Raipur	5	1 C/o GPOA at Naya Raipur C.	1 C/o GPOA at Naya Raipur C. G.
-		G.	Cost escalation 0.71 crore
		Cost overrun Time	2 C/o Administrative building school
		overrun	building, Boys hostel & Girls hostel
		Nil 25	including development works for
		months 2 C/o	NIBSM of Baronda Raipur (CG)
		Administrative building school	Cost escalation 2.96 Crore
		building, Boys hostel & Girls	3 C/o 100 Bedded ESIC Hospital at
		hostel including development	Bhilai
		works for NIBSM of Baronda	Cost escalation2.74 crore
		Raipur (CG)	4 C/o Permanent campus of IIT
		Cost overrun Time	Bhillai at Kutelabhata Durg, CG,
		overrun	Phase-I (stage-I)
		Nil 13	Cost escalation 56 Crore
		months 3 C/o 100	5 C/o Super speciality hospital,
		Bedded ESIC Hospital at Bhilai	Jagdalpur under PMSSY(Phase-IV)
		Cost overrun Time	on Engineering procurement and
		overrun	construction (EPC) basis.
		Nil 34	Cost escalation 0.07 crore
		months 4 C/o Permanent	Reason for cost and time overruns -
		campus of IIT Bhillai at	10C/10CA, extra work. GST increase
		Kutelabhata Durg, CG, Phase-I	is the reason for cost overruns and
		(stage-I)	delay due to disturbed site in
		Cost overrun Time	Jagdalpur, 1st and 2nd wave of
		overrun	COVID, land disputes etc.
		56 Crore 20	
		months 5 C/o Super	
		speciality hospital, Jagdalpur	
		under PMSSY(Phase-IV) on	
		Engineering procurement and	
		construction (EPC) basis.	
		Cost overrun Time	
		overrun	
	·		

	23 crores 44 months	

CE Bhopal	1		delay due to non-availability / delay of receipt of drawings from the	
SE & PD RPC Raipur	2	1 EE & SM (C)I and EE&SM(E) Cost overrun Nil Time overrun 36 months 2 EE & SM (C)II and EE&SM(E) Cost overrun 0.40 crore Time overrun 21 months	Shifting of existing services in the layout which were not conveyed by client while tendering the work 1.2 Impact on work due to 1st and	

	SE & PD Indore	3	1 M/s Asian constn Co. Ajmer Est. Cost - 51.78 crore upto date expn 65.82 crore Time overrun- 17 months 2 M/s. B L Infra Proj P Ltd. Est. Cost - 69.86 crore Actual expn. 129.16 crore Time overrun - 13 months 3 M/s. DEE VEE Proj Ltd. Tend Amt. 255.96 crore Actual expn. 343.25 crore Time overrun- 14 months	Change in scope and additional scope by the client.	
	SE & PD Bhopal	1	1 C/o CAPT at Kanhasaiya village, Bhopal (Package-4b) Time overrun - 453 days	Delay due to drawings and decision pending, shortage of fund etc.	
2	ADG(Border)	Nil	Nil	Nil	Nil

3	ADG(Guwahati)	1	Cost overrun Nil 256 days		NiI
4	ADG(Hyderabad)	11	2	3	Nil
5	ADG(Jammu)	nil	nil	nil	Nil

6	ADG(Kochi)	6	6 (annex B)	6 (annex B)	(annex B)
7	SDG(Chennai)	8	10(annex C)	6(annex C)	Nil
8	ADG(Delhi)	5	1No Time overrun 2yr 4months 18 days 1No Time overrun 3 months Cost overrun - 78 crore	01 No Escalation paid as per Clause of agreement amounting to Rs. 6,56,65,221/- and EOT was sanctioned without levy of compensation.  02 Nos Escalation paid as per Clause of agreement amounting of Rs. 7,76,42,588/- and EOT was sanctioned without levy of compensation.  01 No Cost escalation 26%(Approx.) due to Covid-19.	Nil

9	SDG(PRND)	1	Tend. Amount 66.48 crore Final cost 80.99 crore Time overrun - 1 year 7 months 29 days	01 no. Of contractor was allowed to complete such work with a cost excalation of Rs 14.50 crore. The delay was due to various hindrances at site.	Nil

10	ADG Lucknow	14	10 Nos.	10	Nil
			1. Construction of Office		
			Building for Central Excise &		
			Custom, DRI. CBN, NACEN etc.		
			including water supply,		
			sanitary installation, internal		
			electrical installation, Fire		
			Fighting System. Fire Alarm,		
			Sub-Station, DG Sets, Lifts,		
			HVAC & UPS at Vibhuti Khand,		
			Gomti Nagar, Lucknow.		
			No Cost Over run		
			Time over run 3 Year 7 Months		
			2. C/o Office Building & Guest		
			House for AG, UP, Gomti Nagar,		
			Lucknow. No Cost Over run		
			Time over run 3 Year 3 Months		
			3. C/o Engineering core lab		
			building Basement plus ground		
			plus five storey including		
			plumbing, sewerage system,		
			internal and external Electrical		
			works, Fire-fighting, Fire alarm,		
			CCTV, system, Access Control		
			System, PA system, Building		
			Management System, Lift.		
			HVAC all complete at IIT		
			Campus, Kanpur. No Cost Over		
			run Time over		
			run 1 Year 10 Months		

1		
ADG Lucknow	4. C/o Retrofitting of Aerospace	
	Engineering department	
	building into multi-storeyed	
	building basement plus ground	
	plus six storey including	
	plumbing, sewerage system,	
	internal and external Electrical	
	works, Fire fighting, Fire alarm,	
	CCTV, system, access Control	
	System, PA system, Building	
	management System, Lift,	
	HVAC all complete at IIT	
	Campus, Kanpur. No Cost	
	Over run Time over run	
	2 Year 8 Months	
	5. Construction of Science &	
	Technology building (G+5) for	
	IIT Kanpur including internal	
	water supply, sanitary	
	installation, internal electrical	
	installation, HVAC, IMBS, Lifts,	
	Fire fighting, Fire Alarm	
	System, Public Address	
	System, pathways and all other	
	related work to make the	
	building function on	
	Engineering procurement and	
	construction (EPC) basis at IIT	
	Campus, Kanpur. No Cost Over	
	run	
	Time over run 1 Year 5 Months	

1 1		
ADG Lucknow	6. Construction of Research	
	Lab Complex Building,	
	basement plus Ground plus	
	Four Storey with mezzanine	
	floor including plumbing, Fire	
	alarm, sewerage system,	
	Building external Electronic	
	works, Fire fighting, Fire alarm,	
	PA system, Building	
	Management system, Lift,	
	HVAC, external development,	
	pathways all complete and all	
	other related work to make the	
	building function on	
	Engineering Procurement and	
	construction EPC basis at IIT	
	Campus, Kanpur.	
	No Cost Over run	
	Time over run 1 Year 9	
	Months	
	7. Construction of General Pool	
	office accommodation i/c water	
	supply sanitary installation	
	internal electrical installation	
	lift, electrical sub-station	
	installation, DG sets, fire-	
	fighting system and	
	mechanical ventilation at	
	Fazalganj, Kanpur.	
	No Cost Over run	
	Time over run 2 Year 8 Months	

ADG Lucknow	8. Construction of GST building	
ADO EUCKIIOW	(2 Basement + G+7 Floor)	
	composite structure on EPC	
	basis at Kamla Nehru Nagar	
	(Near HapurChungi), Ghaziabad	
	(UP) Tendered	
	Cost - 74.64 crore	
	Gross Work done - 96.37 crore	
	Time over run 1 Years 2	
	Months	
	9. Re-surfacing of runway at	
	Air Force Station Hindan (SH:	
	Surfacing and widening of	
	runway, taxi track, dispatch	
	etc. and conversion of	
	ORA/SGA into rigid pavements	
	rigid turn pads)	
	Tender Cost- 1,16.50 crore	
	Gross Work done - 133.28 crore	
	Time over run 2 Months	
	10 Provision of Security Wall at	
	Air Force Station, Hindan (SH:	
	Civil work)	
	Tender Cost- Rs. 76.27 crore	
	Gross Work done - 95.36crore	
	Time over run 2 Years 6	
	Months	

11	ADG (Bangalore)	0	Nil	Nil	Nil
12	ADG(Proj Delhi)	2	Nil	Nil	Nil
13	ADG(Patna)	11 Nos (annexure D)	11 Nos (Annexure D)	11 Nos (Annexure D)	Nil
14 SI	DG (Kolkata)				

CE (Kolkata)	3	1. C/o Building for ICDWQ at No of Contractor allowed - 3 Not Aplicable
		Joka Cost Esclation - 0
		Cost overrun Time
		overrun
		87.92 cr 22
		months
		2. C/o I.T Park for STPI at Plot
		No.5/1 Block DP
		Cost overrun Time
		overrun
		69.64 cr 2yrs
		10 months
		3. C/o Office building for CFSL
		at Rajarhat
		Cost overrun Time
		overrun
		72.04 cr. 5yrs 2
		months
CA (Kolkata)		Nil
CE (Berhampur)	1	No of works not completed. 1 No of Contractor allowed - 1 Not Aplicable
		Cost overrun Time Cost Esclation - 75,22,764
		overrun
		Nil 392 days
CE		Nil Not Aplicable
(Bhubaneswar)		
CE (IIT	1	No of works not completed. 1 No of Contractor allowed - 1 Not Aplicable
Kharagpur)		Cost overrun Time Cost Esclation - 0
,		overrun
		Nil 699 days
SE Siliguri	2	Nil

SE (IIIT Kalyani)	Nil	No of works not completed. 1	No of Contractor allowed - 1	No of
		Cost overrun Time	Cost Esclation - 0	contractor
		overrun		barred - 1
		Nil 52		
		months		
SE (Durgapur)		Nil		
SE (IIMC Joka)		Nil		
SE (Rourkela)	1		Nil	Not Pertain
SE (Barasat)	2	1. C/o office cum residential	No of Contractor allowed - 1	Not Aplicabl
		and hostel complex for the	Cost Esclation - 0	
		Dept. of NIPER at Panihati,		
		Kolkata		
		Cost overrun Time		
		overrun		
		Nil 07		
		Months		
SE	0	1. C/o New Admin. Building I	No of Contractor allowed - 2	Not Aplicable
(AIIMS			Cost Esclation - 0	_
Bhubaneswar)		overrun		
,		Nil 49		
		Months		
		2. C/o Critical Care Hospital		
		Cost overrun Time		
		overrun		
		Nil 12		
1		Months		1

	SE (Rajarthat)	1	1. C/o Corporate Bhawan, New Town, Kolkata Cost overrun Time overrun Nil 3 Years & 4 Months	No of Contractor allowed - 1 Cost Esclation - 0	Not Aplicable
	SE (RTI)		N	iil	
15	ADG(Chandigarh	6 Nos (annexure E)	6 Nos (Annexure E)	6 Nos (Annexure E)	Nil
	)				

# **CPWD** (Annexure-B)

SI.No	Agreement Amount (Cr)	Completion Cost (Cr)	Cost Over run (Cr)	Time as per Contract condition (Months)	Time for Actual Completion (Months)	Time over run (Months)	Reason for delay
1	Rs. 77.78	Rs. 87.68	9.90 However, No cost over run. Completion was within the AA&ES sanction	15	51	36	<ol> <li>Restricted working space and shortage of space for material storage.</li> <li>Work affected during Covid 19 lockdown.</li> </ol>
2	Rs. 73.52	Rs. 67.01	Nil	24	41	17	<ol> <li>Delay in removal of old centring shuttering done by earlier agency engaged by IISER.</li> <li>Delay in handing over of entrance room multipurpose hall &amp; central court in indoor stadium done by earlier agency engaged by IISER.</li> <li>Due to floods in August 2018.</li> </ol>
3	Rs. 135.01	Rs. 118.95	Nil	24	38	14	1) Additional requirement from

							client regarding E&M works. 2) Due to floods in August 2018.
4	Rs. 76.04	Rs. 69.53	Nil	24	42	18	1) Due to floods in August 2018, August 2019.  2) Revision in foundation drawings, lift well details and retaining walls etc.
5	Rs. 106.15	Rs. 56.74	Nil	18	60	42	<ol> <li>Major reasons are revision in Structural drawings due to changes asked by the client and shortage of funds.</li> <li>Due to floods in August 2018, August 2019.</li> <li>Covid Pandemic 2020, 2021 and litigation.</li> </ol>
6	Rs. 68.53	Rs. 84.57	Rs. 16.04	18	43	25	<ol> <li>Non availability of funds</li> <li>Delay in providing drawings by consultant appointed by Client.</li> </ol>

SI No	Name of Work	Cost over run	Time Over Run
1	Construction of 96B Type faculty apartments (3 block each 32 flats G+8 floor) at IIT Madras at Chennai	4 Cr	1.32 times
2	Construction of Boys Hostel by replacing existing Mandakini Hostel at IIT Madras, Chennai-36. Sub work 1: Building Portion including Water Supply, Sanitary Installations, Drainage, Dismantling of existing structured Development works	10 Cr	1.82 times
3	Construction of New Academic Complex-II at IIT Madras, Chennai-36	34 Cr	2.03 times
4	Construction of Hostel blocks G plus 4, Academic Research Block G plus 2 with Food Court, Utility and Common Services at Thaiyur B Village for IIT Madras Discovery Campus. (Determined under Clause- 3)	NA	2.14 times
5	Construction of 152 Quarters (60 Nos. Type II, 30 Nos. Type III, 30 Nos. Type IV, 20 Nos. Type V and 12 Nos. Type VI), M.S. Residence, Dean Residence, Servant Quarters, 240 Nos. Boys	NIL	724 days

	Hostel, 240 Nos. Girls Hostel, 150 Nos. Nurses Hostel, Service Buildings and development works like filling, roads, storm water drains, drainage, bore wells, underground sump, sewage treatment plant, open parking, water treatment plant, etc. for Residential and Academic Campus for JIPMER, Karaikal.		
6	Construction of Composite Block Building and 2 Nos. Semi-Permanent Buildings including associated development works and bulk services at NIT Puducherry Campus, Karaikal.	Work in Progress	25 Months upto July 25
7	Construction of Medical College Building and associated development works and bulk services at Academic Campus for JIPMER, Karaikal	NIL	416 days
8	Construction of 456 Boys Hostel Block No. 2 (G+4) Storeys, Vertical Extension of existing Girls Hostel for 2 (Two) Floors, Common Amenities Centre (Single Storey building) at NITpy campus, Karaikal.	work in progress	16 months upto July 25
9	Construction of 152 Nos. Type- II, 304 Nos. Type-III and 76 Nos. Type- IV for Central Revenue Quarters at Ranganathan Garden,	Rs.230.89 Crores	1048 days

	Anna Nagar West, Chennai.		
10	Construction of 726 Nos.	Rs.282.07	409 days
	Residential Quarters (288	Crores	
	Nos. Type- II, 288 Nos.		
	Type-III with stilts parking		
	and 150 Nos. Type-IV) for		
	<b>Customs/Central Excise</b>		
	Department at Central		
	Revenue Colony Land at		
	Ranganathan Garden, Anna		
	Nagar West, Chennai.		

SI No	Name of Work	Cost Escalation	Reason
1	Construction of 96B Type faculty apartments (3 block each 32 flats G+8 floor) at IIT Madras at Chennai	Nil	Delay due to reasons beyond the control of the contractor
2	Construction of Boys Hostel by replacing existing Mandakini Hostel at IIT Madras, Chennai-36. Sub work 1: Building Portion including Water Supply, Sanitary Installations, Drainage, Dismantling of existing structure and Development works	9 Lakhs	Delay due to reasons beyond the control of the contractor
3	Construction of New Academic Complex-II at IIT Madras, Chennai-36	90 Lakhs	Delay due to reasons beyond the control of the contractor
4	-	4.5% permitted	Due to Force Majeure COVID and abnormal bad weather conditions
5	Construction of 152 Nos. Type- II, 304 Nos. Type-III and 76 Nos. Type- IV for Central Revenue Quarters at Ranganathan Garden, Anna Nagar West, Chennai.	Rs.30,18,23,565	1) Covid 19 Lock down period. 2) Want of fund.
6	Construction of 726 Nos. Residential Quarters (288 Nos. Type- II, 288 Nos. Type-III with stilt parking and 150 Nos. Type-IV) for Customs/Central Excise Department at Central Revenue Colony at Ranganathan Garden, Anna Nagar West, Chennai.	Rs.10,41,40,007	1) Covid 19 Lock down period. 2) Want of fund.

# CPWD (Annexure - D)

Reply received from different Unit under O/o ADG, Patr
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SI.	Question	CE(Patna)	CE	( AIMS &	SE	SE (	SE cum	CE & ED Dhanbad	SE Bhagalpur
No			(Ranchi)	IIT Patna)	(Bodhgaya)	Muzaffa rpur)	PD ( Jamshed pur)		3.1.
(A)	The total number of works costing more than Rupees 50 crore that have been completed and handed over by Class-1 contractors through CPWD to the respective client Governments / Departments  Agencies since 2014:	Nil	Nil	02	02	Nil	02	3 Nos.	02
(B)	The number of contracts where the works were not completed on time as per tender documents along with the details of cost and time overrums in such cases:	Not Applicable	Not Applicab le	T.O.R (a) - 2.26 C.O.R - 0 T.O.R (b) - 2.47 C.O.R-0	02	Not Applica ble	T.O.R (a) - 1.25 T.O.R (b) - 1.8	3 Nos. 1. T.O.R. 3.92 C.O.R. Rs. 43.88 Cr. 2. T.O.R. 1.9 C.O.R. Rs. 23.41 Cr. 3T.O.R. 2.72 C.O.R. Rs. 22.60 Cr.	02 T.O.R (a) - 2.95 T.O.R (b) - 1.78

(C )	The number of Class- I contractors who	Not Applicable	Not Applicab	There is no cost	02 Cost Escalatio	Not Applica	1. Cost escalati	3 Nos. 1. C/o 1000 Room	02 01. Nil
							escalati on was paid as per the provisio ns of the agreeme nt. No escalati on has been granted on account of time overrun. 2. Cost escalati on was nil as escalati on clause was not	1. C/o 1000 Room Boys Hostel C.O.R. Rs. 43.88 Cr. Reason: a) Existing services line. b) Change in layout from sanctioned G+10 floor to G+15 floor due to site constraints. c) Fund constraint during 2016 to 2019. d) COVID-19 pandemic e) Delay go ahead decision for 8th to 10th floor of kitchen block. f) Relocation of UG sump etc. 2. C/o 600 Room Girls Hostel C.O.R. Rs. 23.41 Cr. Reason: a) Existing services	_
							applicab le)	& structure. b) Fund constraint	
								during 2016 to 2019.	
								c) Restriction imposed for lifting	
								of sand by NGT.  3. C/o Type-V & VI	

				Qtrs. C.O.R. Rs. 22.60 Cr. Reason: a) Existing services & structure. b) Fund constraint during 2016 to 2019. c) COVID-19 pandemic.	

(D)	The number of class-	Doesn't pertain to this office.
	I Contractors who	
	have been	
	disqualified / barred	
	from bidding on	
	account of delay in	
	completion of	
	previous project ?	

S.No.	Question	Repl	У					
(a)	The total number of works costing more than Rs. 50 crore that have been completed and handed over by Class-I Contractors through CPWD to the respective client Governments/ Departments/ Agencies since 2014;	6 No	<b>S.</b>					
(b)	The number of contracts where the works were not	S. No.	Name of	work			st errun Cr.)	Time overrun
	completed on time as per tender	1.		bedded ho	-	23	.70	25 months
	documents alongwith the details of cost and	2.	<del>                                     </del>	e building park,		Nil		31 months
	time overrun in such cases;	3.	housing flats &Pl flats) at	ction of fa (Phase I, hase II, 12 IIT Roork , Uttarakl	60 20 ee,	Nil		26 Months
		4.	Construct capacity s IIT Roork Uttarakha	students   ee, Roork	Hostel a	at	Nil	37 Months
		5.	Construct student E works on Vigyan Ku Roorkee,	WS hoste EPC basis ınj, IIT Ro	l (Phase s at oorkee,		Nil	14 Days
		6.	C/o 72 No VI qtrs. at				Nil	27 months
(c)	The number of Class-1 contractors who were allowed to complete works with more than 20%	Unit		No. of Class-I contra ctor	Cost overru (in Cr.)	n	Reaso	on .

	delay beyond the original time frame,	Chandigarh CE-Dehradun	1 No.	Nil	
	and the extent of cost escalation	SE cum PD, Roorkee	2 Nos.	Nil	Permitted as per the
	permitted in such cases, alongwith	SE cum PD, Uttarakhand	1 No.	Nil	provision of agreement.
	reasons; and	Total	5 Nos.		
(d)	The number of Class-1 contractors who have been disqualified / barred from bidding on account of delay in completion of previous projects?	1 No.			

SI. No.	Question	Reply (in Nos.)
(a)	The total number of works costing more than Rupees 50 Crore that have been completed and handed over by Class-I Contractor through NBCC to the respective client/Governments/Departments/Agencies Since 2014.	92
(b)	The number of contracts where the works were not completed on time as per tender documents along with the details of cost and time overruns in such cases.	There was time overrun for 57 Projects.  Out of 57 Projects, 54 Projects' time overrun was more than 20% of original time frame.
(c)	The number of Class-I Contractors who were allowed to complete works with more than 20% delay beyond the original time frame, and the extent of cost escalation permitted in such cases, along with reasons; and	Out of 54 Projects, for 7 Nos. Contract cost escalation was paid as per the Contract (Enclosure-II-A) For remaining 3, details of time/cost overrun are as per Enclosure-II-B
(d)	The number of Class-I Contractors who have been disqualified/barred from bidding on account of delay in completion of previous projects?	5

Further, it is to mention that, there is no any contractor class bifurcation in bidding process at NBCC (I) Ltd., all the tenders are called through open e-tender process.

SI. No.	Name of Project	Time Over Run / Cost Over Run
1	East Kidwai Nagar, New Delhi	03 nos. of contractor are allowed to complete the work beyond the time frame due to various hindrance at site like Relocation of Labour Hutment and shifting of existing services etc. Escalation is paid only as per applicable whole sale Price index for labour and material rate. Time Extent approx. 18 months.
2	ESIC MGM Hospital Parel, Mumbai	Rs. 12.33 Cr Escalation released by client on account of delay in deviation approval and delay in decision from the client. Time Extent: approx.36 Months.
3	ESIC Trauma centre, Lucknow	Rs. 4.5 Cr (Escalation paid to Contractor.), Delay in handing over of encumbrance free site, Delay in approval of deviation & decision from client.  Time Extent: approx. 24 Months.
4	ESIC dental college & Renovation of ESIC hospital, Pandu Nagar, Kanpur:	Rs. 10.13 Cr (Escalation released to contractor), Delay in handing over of encumbrance free site, Delay in approval of deviation & decision from client. Time Extent: approx. 12 Months.
5	ESIC Mandi, Himachal Pradesh	Rs.66 Cr (Cost Escalation), Delay in handing over of encumbrance free site, Delay in approval of deviation & decision from client. Time Extent: approx. 15 Months.
Total No	os 	07 Nos

SI. No.	Name of Project	Time Over Run / Cost Over Run
1	CISF, Ranchi.	Time overrun - 24 Months,
		Cost Overrun - Nil.
		Reason of Time overrun - Delay on the part of Contractor.
2	CISF, Mahipalpur.	Time overrun - 3 Months,
		Cost overrun - Nil.
		Reason of Time overrun - Delay on the part of Contractor.
3	Medical College Dungarpur, Rajasthan.	Time overrun - 14 Months,  Cost overrun - Nil.
		Reason of Time overrun - Delay in vacant old quarters and handing over of encroachment free site, Shifting of overhead HT line, Delay in release of funds from Medical Education Dept.

SI. No.	Question	Reply (in Nos.)
(a)	The total number of works costing more than Rupees 50 Crore that have been completed and handed over by Class-I Contractor through HSCC to the respective client/Governments/Departments/Agencies Since 2014.	52
(b)	The number of contracts where the works were not completed on time as per tender documents along with the details of cost and time overruns in such cases.	50 (Enclosure–III-A)
(c)	The number of Class-I Contractors who were allowed to complete works with more than 20% delay beyond the original time frame, and the extent of cost escalation permitted in such cases, along with reasons; and	42 (Enclosure-III-A)
(d)	The number of Class-I Contractors who have been disqualified/barred from bidding on account of delay in completion of previous projects?	Nil

S.No.	(a) WORKS COMPLETED BY CONTRACTOR (50 cr. or more since 2014)	S.No.	(b) WORKS NOT COMPLETED BY CONTRACTOR ON TIME (with details like Project Cost, Time overrun)	(c) WORKS COMPLETED (20% delay beyond original time), if esacalation, mentioned reasons	(d) CONTRACTOR DISQALIFIED/ BARRED (on account of delay in completion of previous project)
1	Construction of OPD Block & Other Associated Services and their Maintenance during Defect Liability Period in AIIMS Campus, Ansari Nagar, New Delhi for AIIMS, New Delhi	1	Construction of OPD Block & Other Associated Services and their Maintenance during Defect Liability Period in AIIMS Campus, Ansari Nagar, New Delhi for AIIMS, New Delhi	Rs. 126403865, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages. (Reason not attributable to contractor and HSCC)	NIL
2	Construction of Geriatrics Block Including Associated Works, Operation & Maintenance during defect liability	2	Construction of Geriatrics Block Including Associated Works, Operation & Maintenance during defect liability period in AIIMS Campus, Masjid Moth, New	final bill not submitted	

period in AIIMS Campus Masjid Moth, New Delhi	•	Delhi	
Construction of Mother Child Block Including Associated Works, Operation & Maintenand during defect liability period at Masjid Moth Area, Ansari Nagar, New Delhi for AIIMS, New	ce	Construction of Mother & Child Block Including Associated Works, Operation & Maintenance during defect liability period at Masjid Moth Area, Ansari Nagar, New Delhi for AIIMS, New Delhi	Rs. 203762349, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages. (Reason not attributable to contractor and HSCC)
4 Construction of Burn & Plastic Surgery Block & Other Associated Services and their Maintenance during Defect Liability Period a J.P.N. APEX Trauma Centre AIIMS, New Delf	at	Construction of Burn & Plastic Surgery Block & Other Associated Services and their Maintenance during Defect Liability Period at J.P.N. APEX Trauma Centre AIIMS, New Delhi	Rs. 173215726, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages. (Reason not attriibutable to contractor and HSCC)

5	Construction of Hospital, OPD & Other Associated Services and their Maintenance during Defect Liability Period for National Cancer Institute at Badsha, Jhajjar, Haryana	5	Construction of Hospital, OPD & Other Associated Services and their Maintenance during Defect Liability Period for National Cancer Institute at Badsha, Jhajjar, Haryana	Rs 649368228, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages. (Reason not attributable to contractor and HSCC)
6	Construction of Residential Complex for National Cancer Institute (NCI) including Associated Services and Operation & Maintenance during Defect Liability Period at Badsha, Jhajjar, Haryana	6	Construction of Residential Complex for National Cancer Institute (NCI) including Associated Services and Operation & Maintenance during Defect Liability Period at Badsha, Jhajjar, Haryana	Rs. 293550535, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completionREASONS: Extension of Time was granted without levy of Liquidity Damages. (Reason not attributable to contractor and HSCC)

7	Construction of New Paid Ward including Associated Works, Operation & Maintenance during defect liability period in AIIMS Campus, Ansari Nagar, New Delhi for AIIMS, New Delhi (Balance Work)	7	Construction of New Paid Ward including Associated Works, Operation & Maintenance during defect liability period in AIIMS Campus, Ansari Nagar, New Delhi for AIIMS, New Delhi (Balance Work)	Rs. 93658486, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
8	Construction of Hostel Block for Resident Doctor's including associated works, Operation & Maintenance during defect liability period for PGIMER, Dr. RML Hospital, New Delhi	8	Construction of Hostel Block for Resident Doctor's including associated works, Operation & Maintenance during defect liability period for PGIMER, Dr. RML Hospital, New Delhi	Rs. 260365035, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
9	Construction of Hospital, OPD & Other Associates Works for Kalpana Chawla Govt. Medical	9	Construction of Hospital, OPD & Other Associates Works for Kalpana Chawla Govt. Medical College (KCGMC), Karnal,	Rs. 6837990, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per

College (KCGMC), Karnal, Haryana (Package-II)		Haryana (Package-II)	stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attriibutable to contractor and HSCC)
10 Construction of Housing Block for Proposed Kalpana Chawla Govt. Medical College (KCGMC), Karnal, Haryana	10	Construction of Housing Block for Proposed Kalpana Chawla Govt. Medical College (KCGMC), Karnal, Haryana	Rs580167, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
Construction of Hospital & Medical College for All India Institute of Medical Sciences (AIIMS) at Raebareli, Uttar Pradesh (U.P.).	11	Construction of Hospital & Medical College for All India Institute of Medical Sciences (AIIMS) at Raebareli, Uttar Pradesh (U.P.).	Rs. 169892348, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason

12	Construction of Housing Complex including external development & services for AIIMS (Under PMSSY) at Raebareli (U.P.).	12	Construction of Housing Complex including external development & services for AIIMS (Under PMSSY) at Raebareli (U.P.).	not attributable to contractor and HSCC)  Rs. 169892348, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
13	Construction of ADVANCED NEUROSCIENCES CENTRE and their Maintenance during Defect Liability Period at PGIMER, Chandigarh on Comprehensive Design, Engineering, Procurement and Construction EPC	13	Construction of ADVANCED NEUROSCIENCES CENTRE and their Maintenance during Defect Liability Period at PGIMER, Chandigarh on Comprehensive Design, Engineering, Procurement and Construction EPC basis	Rs. 111579143, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor

	basis			and HSCC)	
14	Construction of Sub-	14	Construction of Sub-Specialty	Nil	
	Specialty Hospital block		Hospital block for NIMHANS.		
	for NIMHANS. Bangalore"		Bangalore"		
15	Construction for left out	15	Construction for left out building	Nil	_
	building works including		works including finishing,		
	finishing, airconditioning,		airconditioning, electrical		
	electrical works, roads,		works, roads, footpaths,		
	footpaths, sewerage, OT,		sewerage, OT, auditorium, IT,		
	auditorium, IT, gases		gases manifold, electrical,		
	manifold, electrical,		substations and all otherelated		
	substations and all		services for Oncology and		
	otherelated services for		Academic Block under		
	Oncology and Academic		comprehensive Redevelopment		
	Block under		Plan for Lady Hardinge Medical		
	comprehensive		College and Associated		
	Redevelopment Plan for		Hospitals New Delhi and their		
	Lady Hardinge Medical		Operation and Maintenance		
	College and Associated		during the Defect Liability		
	Hospitals New Delhi and		Period.		
	their Operation and				

	Maintenance during the Defect Liability Period.			
16	Construction for left out building works including finishing, air-conditioning, electrical works, roads, footpaths, sewerage, OTO, electrical substations and all other related services for OPD, IPD and Accident and Emergency A and E Block under comprehensive Redevelopment Plan for Lady Hardinge Medical College and Associated Hospitals, New Delhi and their Operation and Maintenance during the Defect Liability Period	16	Construction for left out building works including finishing, airconditioning, electrical works, roads, footpaths, sewerage, OTO, electrical substations and all other related services for OPD, IPD and Accident and Emergency A and E Block under comprehensive Redevelopment Plan for Lady Hardinge Medical College and Associated Hospitals, New Delhi and their Operation and Maintenance during the Defect Liability Period	Nil

17 Construction of specialty hospital other facilities C. Roy Institute Medical Science Research at IIT- Kharagpur, West	of and	Construction of Super specialty hospital and other facilities for Dr. B. C. Roy Institute of Medical Sciences and Research at IIT-Kharagpur, West Bengal	Rs. 89204215, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
18 Construction of A Block, Boys and G Hostel, Staff Qua Resident Hostel I UGT, STP, Indoor Block, Guest Hou and other service with 03 years De liability period ar Operation and maintenance for after completion for Establishmen Medical College a	Girls arters, Block, r Sports use, ESS es etc. fect ad  05 years of works t of New	Construction of Academic Block, Boys and Girls Hostel, Staff Quarters, Resident Hostel Block, UGT, STP, Indoor Sports Block, Guest House, ESS and other services etc. with 03 years Defect liability period and Operation and maintenance for 05 years after completion of works for Establishment of New Medical College at Hanumangarh, Rajasthan	Rs. 44755559, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)

Hanumangarh, Rajasthan			
19 Construction of Phase-I works comprising research lab with R&D office, hostel block including guest house, type III residential quarter, security lodge, Animal farms & Animal House, STP including Associated works for NIAB at Hyderabad	19	Construction of Phase-I works comprising research lab with R&D office, hostel block including guest house, type III residential quarter, security lodge, Animal farms & Animal House, STP including Associated works for NIAB at Hyderabad	Rs. 929466, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
Construction of Academic Hostel Blocks and auditorium at Rajkumari Amrit Kaur College of Nursing, New Delhi and their maintenance during defect liability period	20	Construction of Academic Hostel Blocks and auditorium at Rajkumari Amrit Kaur College of Nursing, New Delhi and their maintenance during defect liability period	Rs. 49593698, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason

21	Construction of Satellite Centre of PGIMER, Chandigarh at Sangrur (Punjab) including Maintenance during Defect Liability Period	21	Construction of Satellite Centre of PGIMER, Chandigarh at Sangrur (Punjab) including Maintenance during Defect Liability Period	not attributable to contractor and HSCC)  Rs199846181, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completionREASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
22	AIIMS @ Nagpur Residential	22	AIIMS @ Nagpur Residential	Rs127638773, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor

				and HSCC)
	AIIMS @ Nagpur (Pakage	23	AIIMS @ Nagpur (Pakage II)	Rs 113549605, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
24 I	PMSSY - III - Guwahati	24	PMSSY - III - Shimla	Rs. 111383264, Escalation  Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor

				and HSCC)
25	PMSSY - III - Dibrugarh (ssb Dibrugarh (assam medical college))	25	PMSSY - III - Moti Lal Nehru Medical College, Allahbad, U.P.	Rs. 106892194, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
26	PMSSY - III - Shimla	26	SSB , Safdarjung Hospital	Rs62527770, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attriibutable to contractor

				and HSCC)
27	PMSSY - III - Moti Lal Nehru Medical College, Allahbad, U.P.	27	Emergency Block, Safdarjung Hospital	Rs60740552, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
28	SSB , Safdarjung Hospital	28	AIIMS @ Kalyani Pakage I OPD AND RESIDENTAL	Rs140567595, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completionREASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor

				and HSCC)
29	Emergency Block, Safdarjung Hospital	29	AIIMS @ Kalyani Pakage II HOSPITAL AND ACADEMIC	Rs69940095, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
30	AIIMS @ Kalyani Pakage I OPD AND RESIDENTAL	30	SSB Burla, PMSSY PH-III	Rs190695367, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)

31	AIIMS @ Kalyani Pakage II HOSPITAL AND ACADEMIC	31	PMSSY - III - Udaipur	Rs79311927, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
32	SSB Burla, PMSSY PH-III	32	Medical College at Pali, Rajasthan	Rs119318855, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)

33	PMSSY - III - Udaipur	33	PMSSY - III - Goverment Medical College - Kota	Rs60937818, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion
				REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
34	Medical College at Pali, Rajasthan	34	ESIC - Siliguri	Nil
35	PMSSY - III - Goverment Medical College - Kota	35	AIIMS @ Guntur (Pakage I)-OPD & Residential	Rs65035498, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)

36	ESIC - Siliguri	36	AIIMS @ Guntur (Pakage II)- Hospital & Academic Block	Nil
37	AIIMS @ Guntur (Pakage I)-OPD & Residential	37	PMSSY - III - Goa	Rs102721429, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completionREASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
38	AIIMS @ Guntur (Pakage II)-Hospital & Academic Block	38	PMSSY - III - Goverment Medical College- Aurangabad	Rs18479596, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)

39	PMSSY - III - Goa	39	PMSSY - III - Goverment Medical College- Latur	Rs163332243, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
40	PMSSY - III - Goverment Medical College- Aurangabad	40	Construction Balance work of hostel and residential quarters FOR INCREASE OF UG seats RIMS, Imphal	Rs. 84268018, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
41	PMSSY - III - Goverment Medical College- Latur	41	PMSSY - III - Goverment Medical College, Rewa	Rs. 21136211, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per

				stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)
42	Package - I -Hospital LGBRIMH, Tezpur, Assam	42	PMSSY - III - NSB Medical College, Jabalpur	NII
43	Package - II - Residential LGBRIMH, Tezpur, Assam	43	PMSSY - III - Gajra Medical College, Gwalior	NII
44	Const. Add. Facility RIPANS - Aizwal, Mizoram	44	PMSSY - III - Patiala, Punjab	Nil
45	PMSSY - III - Goverment Medical College, Rewa	45	PMSSY - III - Goverment Medical College, Jhansi, U.P.	Rs64017134, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)

46	PMSSY - III - NSB Medical College, Jabalpur	46	CNCI, Kolkata	Rs54229774, Escalation Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completion REASONS: Extension of Time was granted without levy of
47	PMSSY - III - Gajra	47	PMSSY - III - MKCG Medical	was granted without levy of Liquidity Damages (Reason not attributable to contractor and HSCC)  Rs73438228, Escalation
	Medical College, Gwalior		Colloege, Berahampur	Amount was paid upto actual date of completion whereas indices were freezed as per stipulated date of completionREASONS: Extension of Time was granted without levy of
				Liquidity Damages (Reason not attributable to contractor and HSCC)

48	PMSSY - III - Patiala, Punjab	48	PMSSY - III - North Bengal Medical College - Siliguri, West	Rs57538284, Escalation Amount was paid upto actual
			Bengal	date of completion whereas
				indices were freezed as per
				stipulated date of completion
				REASONS: Extension of Time
				was granted without levy of
				Liquidity Damages (Reason
				not attributable to contractor
				and HSCC)
49	PMSSY - III - Goverment	49	PMSSY - III - MKCG Medical	Rs66534415, Escalation
	Medical College, Jhansi,		Colloege, Berahampur	Amount was paid upto actual
	U.P.			date of completion whereas
				indices were freezed as per
				stipulated date of completion
				<b>REASONS: Extension of Time</b>
				was granted without levy of
				Liquidity Damages (Reason
				not attributable to contractor
				and HSCC)
50	CNCI, Kolkata	50	PMSSY - III - North Bengal	Rs331526041, Escalation
			Medical College - Siliguri, West	Amount was paid upto actual
			Bengal	date of completion whereas
				indices were freezed as per

and HSCC)
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## **WORK COMPLETED BY CLASS -I CONTRACTORS**

SI. No	Description	No. of Projects
1	The total number of works costing more than Rupees 50 crore that have been completed and handed over by Class-I Contractors through HITES to the respective client Government/Department/Agencies since 2014;	12 Nos.
2	The number of contracts where the works were not completed on time as per tender documents along with the details of cost and time overruns in such cases;	12 Nos. (Enclosure-IV-A attached)
3	The number of Class-I Contractors who were allowed to complete works with more than 20% delay beyond the original time frame, and the extent of cost escalation permitted in such cases, along with reasons.	12 Nos. (Enclosure-IV-A attached)
4	The number of Class- I Contractor who have been disqualified/barred from bidding on account of delay in completion of previous project.	Nil

## HITES (Enclosure-IV-A)

1	Constructi on of 100 Bedded General Hospital at RHTC Najafgarh, Delhi	DGHS MoHFW	49.93	67.32	17.3 9	M/s Asian Construct ion Company	10- 02- 2019	10- 02- 2020	23- 03- 2023	311%	Applicable as per tender conditions	Justified delay not attributed to the contractor. work completed within the budgeted cost
2	Constructi on of 200 Bedded Mother and Child Hospital at Chitrakoot (U.P)	NHM	77.35	75.14	Nil	M/s KMV Projects	02- 09- 2016	01- 03- 2018	31- 01- 2020	129%	Applicable as per tender conditions	Levy of Compensation amount of Rs. 1.96 Cr. imposed to contractor. Work completed within the budgeted cost.
3	AIIMS Bathinda	MoHFW	557.48	582.8 9	25.4 1	M/s NCC Ltd	25- 08- 2018	24- 08- 2020	30- 04- 2022	84%	Not applicable	Justified delay not attributed to the contractor. work completed within the budgeted cost

4	Constructi on of Upgradatio n of Ganesh ShankarVid yarthi Memorial Medical College, Kanpur (U.P)	MoHFW	101.37	95.11	Nil	M/s Sivanssh Infrastru cture Develop ment Pvt. Ltd.	02- 12- 2018	01- 04- 2020	31- 01- 2022	138%	Applicable as per tender conditions	Justified delay not attributed to the contractor. work completed within the budgeted cost
5	Surgical Block- GMC Kottayam , Kerala	Govt. of Kerala	114.43	129.6 1	15.1 8	M/s Jatan construc tions	03- 02- 2020	02- 08- 2022	31- 01- 2025	100%	10CA is applicable as per tender conditions	Justified delay not attributed to the contractor. work completed within the budgeted cost & final bill under process
6	GMC Konni Phase - I	Govt. of Kerala	167.33	129	Nil	M/s NCC Ltd	23- 12- 2013	22- 06- 2015	20- 12- 2021	434%	Not applicable	Justified delay not attributed to the contractor. work completed within the budgeted cost

7	GMC Thanjavur PMSSY_III , Tamil Nadu	MoHFW	79.8	84.31	4.51	M/s KMV Projects Ltd	15- 06- 2016	14- 12- 2017	13- 12- 2018	67%	10CA & 10CC are applicable as per tender conditions	Justified delay not attributed to the contractor. work completed within the budgeted cost
8	GMC Tirunelveli PMSSY_III Tamil Nadu	MoHFW	79.64	85.98	6.34	M/s KMV Projects Ltd	22- 06- 2016	21- 12- 2017	31- 12- 2018	69%	10CA & 10CC are applicable as per tender conditions	Justified delay not attributed to the contractor. work completed within the budgeted cost
9	RIMS Adilabad, PMSSY_III Telangana	MoHFW	77.58	76.92	Nil	M/s KMV Projects Ltd	16- 07- 2016	15- 01- 2018	16- 03- 2022	277%	10CA & 10CC are applicable as per tender conditions	Justified delay not attributed to the contractor. work completed within the budgeted cost
10	KMC Warangal, PMSSY_III Telangana	MoHFW	78.65	78.82	0.17	M/s KMV Projects Ltd	16- 07- 2016	15- 01- 2018	08- 06- 2021	226%	10CA & 10CC are applicable as per tender conditions	Justified delay not attributed to the contractor. work completed within the budgeted cost

11	SSB, GMC Kozhikode, PMSSY_III, Kerala	MoHFW	71.14	80.24	9.1	M/s Cherian Varkey Construc tion Compan y Pvt. Ltd.	12- 07- 2017	11- 04- 2019	31- 12- 2021	156%	10CA & 10CC are applicable as per tender conditions	Justified delay not attributed to the contractor. work completed within the budgeted cost & final bill under process
12	Upgradatio n of T.D MC, Alappuzha, PMSSY_III, Kerala	MoHFW	74.15	81.98	7.83	M/s Cherian Varkey Construc tion Compan y Pvt. Ltd.	12- 07- 2017	11- 04- 2019	31- 01- 2022	161%	10CA & 10CC are applicable as per tender conditions	Justified delay not attributed to the contractor. work completed within the budgeted cost & final bill under process